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Title: Need to take necessary steps for stopping Cross-border movements of anti-national insurgents along the borders of Tripura.

SHRI SAMAR CHOUDHURY (TRIPURA WEST): The Indo-Bangladesh border with Tripura is of 839 kilometres which plays a crucial role in the insurgency in Tripura. The border is open on all sides making it easy for frequent movement of people across the border as population of both sides of the border is of the same stock. Tripura Government has demanded for fencing the border but sanction has not been granted by the Central Government yet. The BSF deployed on the border is inadequate to stop anti-national insurgency militant movement. Border out posts are seven kilometres apart making the BSF patrol ineffective. The BOPs are also undermined.

As a result, militants in uniform and laced with modern sophisticated weapons enter from their Bangladesh hide-outs and operate against the people and armed security force of India, and go back to their hide-outs unharmed. It is learnt that the State Government of Tripura suggested for new 25 BOPs in the gaps on the border with two platoons of the BSF each for effectively stopping the extremists movement on the well-known routes they travel. But no response from the Central Government was found.

It may be noted that protecting the border from intruders -- armed and unarmed -- is the duty of the Central Government and its armed wings. Innocent and peace-loving people of Tripura are the victim of insurgency violence from across the international border. Such incidents can easily be avoided with deployment of adequate security units. Instead, people of Tripura are subjected to regular kidnapping and other atrocities.

I, therefore, urge upon the Government to announce proper measure for protecting the lives and properties of people of Tripura, and protect the country's international border with Bangladesh from illegal intrusion by armed hoodlums.